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Title: Observation regarding Notices of Motion under Rule 184.

MADAM SPEAKER: Hon. Members, I have received 30 notices of Motion under Rule 184 on the subject of Foreign Direct Investment (FDI) in multi-brand retail trade.

...(Interruptions)

11.01 hrs

At this stage, Shri Kalyan Banerjee and some other hon. Members went back to their seats.

MADAM SPEAKER: I have to inform the House that I have admitted the Motion and will allow discussion on the subject. The date and time of the discussion will be decided.

Now onwards, I hope, that the House will run smoothly. Now, the Question Hour.

...(Interruptions)

श्रीमती सुषमा रवगज (विदेशी): अध्यक्षा जी, आपने सदन की भावनाओं के अनुरूप जो निर्णय लिया है, मैं उसका हृदय से रवागत करती हूँ और आपके प्रति बहुत-बहुत धन्यवाद अर्पित करती हूँ। यह सदन शान्ति से चलेगा, इसका आश्वासन भी देती हूँ।

SHRI BASU DEB ACHARIA (BANKURA): Madam, I also thank you. ... (Interruptions)

DR. M. THAMBIDURAI (KARUR): Madam, I would also like to take this opportunity to thank you for this decision. ... (Interruptions)

MADAM SPEAKER: Let us run the House now.

...(Interruptions)

MADAM SPEAKER: Question Hour.

Q. No. 81, Shri Sanjay Dina Patil -- not present.

Shri Adhalrao Patil Shivaji.